

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES

LOK SABHA

UNSTARRED QUESTION NO. 2342
TO BE ANSWERED ON: 10.12.2024

AUTISM SPECTRUM DISORDER

2342. Shri Shafi Parambil:

WILL THE MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT BE PLEASED TO STATE:

- (a) the total number of care homes/rehabilitation centres for the training of children with Autism Spectrum Disorder, State-wise;
- (b) whether the Government has any funds to support such care homes and rehabilitation centres operated by NGOs or trusts;
- (c) if so, the detailed procedure for applying for central funds to make care homes more effective;
- (d) if not, whether the Government is aware of the hardships suffered by the parents of children with Autism Spectrum Disorder; and
- (e) whether the Government is planning to initiate a new policy on children suffering from Autism Spectrum Disorder?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B. L. VERMA)

(a) The National Trust implements various schemes for welfare of Persons with Autism, Cerebral Palsy, Mental Retardation (Intellectual Disability) and Multiple Disabilities. National Trust provides financial assistance to NGOs who are Registered Organizations (ROs) of the National Trust. At present, National Trust provides financial grants to 125 scheme centres implementing Disha (Early Intervention and School Readiness Centres), Vikaas (Day Care Centres), Disha-cum-Vikaas (Day Care Centres), Samarth (Respite Care Centres), Gharaunda (Group Home for Adults Centres) and Samarth-cum-Gharaunda (Residential Care Centres). State-wise number of scheme centres are given at **Annexure-A**.

Further, 30 Composite Regional Centres (CRCs) have been approved in various States/UTs as outreach Centres/extended arms of the National Institutes under the Department. CRCs provide rehabilitation services to all categories of Persons with Disabilities (PwDs), train rehabilitation professionals, workers and functionaries, undertake programmes of education and skill development and create awareness amongst parents and the community regarding needs and rights of PwDs. Details of State/UT wise CRC at **Annexure-B**.

(b), (c) and (d): Yes, National Trust provides funds received out of Grant-in-Aid from this Department to its Registered Organizations for supporting such centres. Registered Organizations submit on-line proposals for seeking assistance as per scheme guidelines at **Annexure-C**.

(e) No new policy on children suffering from Autism Spectrum Disorder is under consideration in this Department.

Annexure-A

State-wise number of Scheme Centres of National Trust

S. No.	State	Disha (Early Intervention and School Readiness) Centres	Vikaas (Day Care) Centres	Disha-cum-Vikaas (Day Care) Centres	Samarth (Respite Care) Centres	Gharaunda (Group Home for Adults) Centres	Samarth-cum-Gharaunda (Residential Care) Centres	Grand Total
1	Andhra Pradesh	-	3	5	-	2	-	1
2	Assam	2	-	-	1	-	-	3
3	Bihar	1	1	2	-	-	-	4
4	Chandigarh	1	-	-	-	-	-	1
5	Chattisgarh	-	-	-	-	-	2	2
6	Delhi	1	1	1	-	1	-	4
7	Gujarat	-	1	3	1	-	-	5
8	Haryana	1	2	1	-	-	-	4
9	Himachal Pradesh	-	-	2	-	-	-	2
10	Hyderabad	-	1	-	-	-	-	1
11	Jammu & Kashmir	-	4	-	-	1	-	5
12	Karnataka	3	1	-	-	1	-	5
13	Kerala	1	-	-	-	-	-	1
14	Madhya Pradesh	4	5	8	2	4	2	25
15	Maharashtra	-	1	-	-	1	-	2
16	Manipur	2	-	-	-	-	-	2
17	Meghalaya	1	-	-	-	-	-	1
18	Odisha	-	1	1	1	3	3	9
19	Puducherry	-	-	-	-	1	-	1
20	Punjab	-	1	-	-	-	-	1
21	Rajasthan	-	-	-	1	-	-	1

22	Tamil Nadu	1	2	-	2	-	1	6
23	Telangana	-	1	-	-	1	-	2
24	Uttar Pradesh	-	6	5	1	3	2	17
25	Uttarakhand	-	-	-	-	1	-	1
26	West Bengal	3	1	5	-	1	-	1
	Grand Total	21	32	33	9	20	10	125

Annexure-B

Details of CRCs

S.No.	Composite regional Centres (CRCs)	State/UTs
1.	CRC, Srinagar	Jammu & Kashmir
2.	CRC, Jammu	Jammu & Kashmir
3.	CRC, Bhopal	Madhya Pradesh
4.	CRC, Chhatarpur	Madhya Pradesh
5.	CRC, Lucknow	Uttar Pradesh
6.	CRC, Gorakhpur	Uttar Pradesh
7.	CRC, Guwahati	Assam
8.	CRC, Sundernagar	Himachal Pradesh
9.	CRC, Patna	Bihar
10.	CRC, Ahmedabad	Gujarat
11.	CRC, Kozhikode	Kerala
12.	CRC, Rajnandgaon	Chattisgarh
13.	CRC, Nellore	Andhra Pradesh
14.	CRC, Davengere	Karnataka
15.	CRC, Bengaluru,	Karnataka
16.	CRC, Nagpur	Maharashtra
17.	CRC, Agartala	Tripura
18.	CRC, Naharlaghun	Arunachal Pradesh
19.	CRC, Ranchi	Jharkhand
20.	CRC, Balangir	Odisha
21.	CRC, Gangtok	Sikkim
22.	CRC, Portblair	Andaman & Nicobar
23.	CRC, Shillong	Meghalaya
24.	CRC, Imphal	Manipur
25.	CRC, Jaipur	Rajasthan
26.	CRC, Madurai	Chennai
27.	CRC, Karaikal	Puducherry
28.	CRC, Varanasi,	Uttar Pradesh
29.	CRC, Kohima	Nagaland
30.	CRC, Goa	Goa

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Procedure for submitting on-line proposals under schemes of National Trust

1. Registered Organizations (ROs) of National Trust need to login in the National Trust website (www.nationaltrust.nic.in)
2. Fill up the scheme application form online and upload the scanned documents as required.
3. Submit the duly filled in form on the National Trust portal.
4. Pay the application fees of Rs.1000 online and submit the application with following documents -
 - i. The National Trust Registration Certificate
 - ii. RPwD Act 2016 Registration Proof/Certificate
 - iii. Undertaking by the Registered Organization detailing the experience of minimum 2 years with Divyangjan under the National Trust
 - iv. Address Proof: Ownership Documents, lease Deed or Rent Agreement
 - v. Declaration of Non Blacklisting/Blacklisting by the RO
 - vi. Physical Verification Certificate of the proposed scheme centre Site Verified by any Official of DM/DC/Social Welfare Department/Tahsildar/The National Trust
 - vii. Existing facilities and infrastructure
 - viii. Current set of activities being undertaken
 - ix. Staffing including qualification and experience
